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Title: The Speaker made references to the passing away of Shri Ataur Rahman, member of the 8th Lok Sabha; Shri Vasant Sathe, member of the 5th to 9th Lok Sabhas; Shri Dal Chander Jain, member of the 8th Lok Sabha; Shri Bhagwat Jha Azad, a member of the 1st, 3rd to 5th, 7th and 8th Lok Sabhas; Shri Sushil Chandra Varma, member of 9th to 12th Lok Sabhas; and Shri Moti Lal Malviya, a member of the 1st and 2nd Lok Sabhas. The Speaker also made a reference to a severe earthquake in the North-Eastern State of Sikkim on 18th September, 2011. She further made reference to the death of 20 persons and injuries to 50 persons in a stampede at Chandideep Ghat, Haridwar. She also made a reference to the death of 15 persons and injuries to 65 persons in a fire that broke out in Nand Nagri locality of Delhi. She further made a reference to a massive earthquake in Turkey on 23 October, 2011 and 9 November, 2011. She also made a reference to the tragedy caused by floods in Thailand.

MADAM SPEAKER: Hon'ble Members, I have to inform the House of the sad demise of six of our former colleagues, Shri Ataur Rahman, Shri Vasant Sathe, Shri Dal Chander Jain, Shri Bhagwat Jha Azad, Shri Sushil Chandra Varma and Shri Moti Lal Malviya.

Shri Ataur Rahman was a Member of the Eighth Lok Sabha from 1985 to 1989 representing the Barpeta Parliamentary Constituency of Assam.

Shri Rahman joined the Police Service during the World War II but declined King's Commission. Subsequently, he served the police department in various capacities and rose to the post of the Inspector-General of Police. He was awarded the Indian Police Medal for his outstanding service. He also served as a member of the Assam Public Service Commission.

An active social and political worker, Shri Rahman established many educational institutions and was actively associated with their management and worked for the propagation of education among the masses. He was instrumental in setting up of Hazrat Ayesha English Medium School and the Police Lines School.

Shri Rahman was also instrumental in the establishment of the Assam Islamic Samaj Dispensary for all communities. He worked for the welfare of the deprived, backward and downtrodden sections of the society.

Shri Ataur Rahman passed away on 9 September, 2011 at Kharghuli, Assam at the age of 89.

Shri Vasant Sathe was a Member of the Fifth to Ninth Lok Sabhas from 1972 to 1991 representing the Akola Parliamentary Constituency of Maharashtra during the Fifth and Sixth Lok Sabhas and Wardha Parliamentary Constituency of Maharashtra during the Seventh to Ninth Lok Sabhas.

Shri Sathe actively participated in the Quit India movement in 1942 at the young age of 17.

During his long and distinguished political career, Shri Sathe served as a Member of various parliamentary committees and consultative committees of different Ministries. He also served as a Member of the Panel of Chairmen, Lok Sabha.

An able administrator, Shri Sathe held several important portfolios in the Union Cabinet. He served as the Union Minister of Information and Broadcasting from 1980 to 1982; Minister of Chemicals and Fertilizers from 1982 to 1984; Minister of Steel, Mines and Coal from 1984 to 1985 and again during 1987 and Minister of Energy from 1985 to 1989. Shri Sathe also held temporary charge of the Ministry of Supply and Rehabilitation from 1980 to 1982 and the additional charge of the Ministry of Communications during 1988.

Shri Sathe served as the President of the Metropolitan Board, Nagpur from 1969 to 1971. He also served as the President of the Vidarbha Productivity Council; Nagpur Citizens' Council and the Development Corporation of Vidarbha. Shri Sathe was a Member of the Board of Trustees of the Indira Gandhi Memorial Trust.

A widely travelled person, Shri Sathe represented the country in various international conferences. He was a Member of the Indian Parliamentary Delegation to Japan in 1974. Shri Sathe was the Leader of the Indian Delegation to UNESCO Conference held at Belgrade in 1981.

A man of letters, Shri Sathe has authored one book, namely "Towards Social Revolution" and has also published several articles.

A sports enthusiast, Shri Sathe served as the President of the Badminton Association of India and as a Member of the Jawaharlal Nehru National Youth Centre and Vidarbha Cricket Association.

Shri Vasant Sathe passed away on 23 September, 2011 at Delhi at the age of 86.

Shri Dal Chander Jain was a Member of the Eighth Lok Sabha from 1984 to 1989 representing the Damoh Parliamentary Constituency of Madhya Pradesh.

Shri Jain was a Member of the Madhya Pradesh Legislative Assembly from 1967 to 1977. Shri Jain took active part in the Quit India movement in 1942.

An active social and political worker, Shri Jain served as the Chairman of the Municipal Corporation, Sagar from 1963 to 1968. He also served as the Vice-Chairman of Madhya Pradesh Chamber of Commerce.

Shri Jain was a Member of (i) Executive Committee of the Provincial Freedom Fighters' Association, Madhya Pradesh, (ii) Provincial Rehabilitation Committee, Government of Madhya Pradesh, (iii) Sagar University Executive Council, (iv)

Central Excise Advisory Committee, Madhya Pradesh and (v) Central Labour Welfare Fund Advisory Committee, New Delhi.

Shri Jain was also actively associated with All India Digamber Jain Council and held the position of Vice-Chairman of the organization.

An able social worker, Shri Jain was associated with a number of social and educational societies. He served as the President of Jain Higher Secondary School, Sagar. He was always in the forefront in helping students and persons with disability. Shri Jain was instrumental in organizing numerous literary, cultural and scientific seminars in his constituency.

A sports enthusiast, Shri Jain was a member of District Olympic Association and District Hockey Association.

Shri Dal Chander Jain passed away on 25 September, 2011 at Sagar, Madhya Pradesh at the age of 83

Shri Bhagwat Jha Azad was a Member of the First Lok Sabha from 1952 to 1957; Third to Fifth Lok Sabhas from 1962 to 1977 and Seventh & Eighth Lok Sabhas from 1980 to 1988 representing the Purnea cum Santhal Parganas Parliamentary Constituency of Bihar during the First Lok Sabha and the Bhagalpur Parliamentary Constituency of Bihar during the Third to Fifth, Seventh and Eighth Lok Sabhas.

During his long and distinguished political career, Shri Azad served as a Member of various parliamentary Committees. He served as Chairman, Committee on Estimates during the Fifth Lok Sabha.

An able administrator, Shri Azad held the Office of Chief Minister of Bihar from 1988 to 1989. Shri Azad held several important portfolios in the Union Cabinet. He served as the Union Minister of State in the Ministry of Education from March, 1967 to February, 1969; Minister of State in the Ministry of Labour, Employment and Rehabilitation from February, 1969 to March, 1971; Minister of State in the Ministry of Supply and Rehabilitation from October, 1980 to January, 1982; Minister of State (Independent Charge) in the Ministry of Labour from January, 1982 to September, 1982; Minister of State (Independent Charge) in the Ministry of Civil Aviation and Civil Supplies from September, 1982 to February, 1983 and the Minister of State (Independent Charge) in the Ministry of Food and Civil Supplies from February, 1983 to December, 1984.

A widely travelled person, Shri Azad represented the country in various international conferences. He was a Member of the Indian Parliamentary Delegations to Turkey, Yugoslavia, Poland, Hungary, Romania, Bulgaria, Switzerland and several Commonwealth Parliamentary Conferences. He was the Leader of the Indian Delegation to the 54th Session of the International Labour Conference held at Geneva in 1970.

A man with a literary bent of mind, Shri Azad penned several poems.

Shri Bhagwat Jha Azad passed away on 4 October, 2011 at New Delhi at the age of 89.

Shri Sushil Chandra Varma was a Member of Ninth to Twelfth Lok Sabhas from 1989 to 1999 representing the Bhopal Parliamentary Constituency of Madhya Pradesh.

An able parliamentarian, Shri Varma was a Member of the Committee on Public Undertakings; Committee on Finance and the Consultative Committee of the Ministry of Energy during the Tenth Lok Sabha. He was a Member of the Committee on Home Affairs and the Consultative Committee of the Ministry of Chemicals and Fertilizers during the Eleventh Lok Sabha. Shri Varma was also a Member of the Committee on Estimates; Committee on Energy; Committee on Provision of Computers to Members of Parliament and the Consultative Committee of the Ministry of Chemicals and Fertilizers during the Twelfth Lok Sabha.

A civil servant by profession, Shri Varma joined the Indian Administrative Service in 1949 and served as the Chief Secretary of the Delhi Administration from 1967 to 1971 and the Chief Secretary, Government of Madhya Pradesh from 1975 to 1977. He also served as the Secretary to the Government of India from 1978 to 1982; Chairman, Narmada Valley Development Authority from 1982 to 1988 and Member, Press Council of India from 1991 to 1994.

A man of letters, Shri Varma has to his credit several books in Hindi and English on a plethora of socio-economic issues.

Shri Sushil Chandra Varma passed away on 6 October, 2011 at Bhopal, Madhya Pradesh under tragic circumstances at the age of 85.

Shri Moti Lal Malviya was a member of the First and Second Lok Sabhas from 1952 to 1962 representing the Chhatarpur-Datia-Tikamgarh Parliamentary Constituency of the erstwhile Vindhya Pradesh during the First Lok Sabha and the Khajuraho Parliamentary Constituency of Madhya Pradesh during the Second Lok Sabha.

An educationist, Shri Malviya worked untiringly for the spread of education among the weaker sections of the society. Shri Malviya was a Member of the Asthai Samiti of All India Hindi Sahitya Sammelan and President of the Dehat Varg Sangh, Madhya Pradesh. Shri Malviya also served as the Secretary of the Bengal Hindi Mandal.

Shri Malviya strove relentlessly for eradication of social evils such as untouchability, inequality and injustice and worked for establishment of an egalitarian and secular society.

Shri Malviya was the Editor of the Hindi monthly, "Uthan" and has several publications to his credit.

Shri Moti Lal Malviya passed away on 24 October, 2011 at Delhi at the age of 86.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members, as you are aware a severe earthquake measuring 6.9 on the Richter Scale rocked the north-eastern state of Sikkim on the evening of 18 September, 2011. This natural disaster wreaked havoc resulting in the death of more than 111 persons and injuries to hundreds of others besides causing large scale devastation of property in Sikkim and surrounding areas and rendering a large number of persons homeless.

Hon. Members, on 8 November, 2011, 20 persons are reported to have been killed and 50 others injured in a stampede that occurred when thousands of devotees had gathered near the Ganges river at Chandidweep Ghat close to Har Ki Pauri in Haridwar.

Hon. Members, on 20 November, 2011, at least 15 persons are reported to have been killed and 65 others injured in a fire that broke out in Nand Nagri locality of Delhi.

We deeply mourn the tragic loss of lives and property in these unfortunate incidents.

Hon. Members, on 23 October, 2011, a massive earthquake of 7.2 magnitude on Richter Scale struck Turkey's eastern province of Van in which 601 people were killed. Four people are still missing and 2068 others were injured. Another earthquake of 5.6 magnitude rocked the Turkish province of Van again on 9 November, 2011 in which 40 people were killed and 8 others were injured. In addition to loss of lives, these earthquakes also caused extensive damage to property.

We extend our heartfelt sympathies to the Government of the Republic of Turkey, with which India enjoys close and friendly relations, its Parliament and the people of Turkey, particularly the bereaved families and hope that they will overcome this tragic calamity with strength and courage. We welcome the fact that a relief assistance of US \$ 500,000 has been extended from the people and Government of India to the people and Government of Turkey, in response to Turkey's request for aid following the devastation caused by the earthquake on 23 October, 2011.

Hon. Members, the House is grieved to learn about the tragedy caused by floods in Thailand. As per reports, more than 2.45 million people have been affected and more than 500 people have lost their lives. The floods have destroyed homes, farm-lands and affected businesses. On behalf of the House, I would like to express deep sympathy on the loss suffered by the friendly people of Thailand. People of India stand in solidarity with the Thai people in their moment of distress.

As a gesture of our support, India has already extended monetary assistance of US\$ 2,00,000 to the Government of Thailand for flood relief operations. India has also offered to provide any additional assistance that may be required. Our Mission in Thailand is working closely with the Indian community there and Indian visitors regarding their safety and welfare.

The House expresses its solidarity with the people of Turkey and Thailand and their Governments.

The House expresses its profound sorrow on these tragedies. The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.21 hrs.

The Members then stood in silence for a short while

(Q. No. 1)

अध्यक्ष महोदया: पूँज काल ।

पूँज संख्या -1, डॉ. रघुवंश प्रसाद सिंह ।

â€“(व्यवधान)

श्री धर्मेन्द्र यादव : महोदया, उत्तर प्रदेश में जनता के साथ अन्याय हो रहा है... (व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€,*

अध्यक्ष महोदया : डॉ. रघुवंश प्रसाद सिंह।

â€“(व्यवधान)

MADAM SPEAKER: Hon. Minister.

... (Interruptions)

SHRI BASU DEB ACHARIA : I have given notice of the suspension of Question Hour. ... (Interruptions)

MADAM SPEAKER: Hon. Minister.

... (Interruptions)

अध्यक्ष महोदया : आप यह वर्ता कर रहे हैं? आप बैठिये।

â€“(व्यवधान)

SHRI BASU DEB ACHARIA : Our Adjournment Motion should be taken up immediately. ... (Interruptions)

अध्यक्ष महोदया : आप यह वर्ता कर रहे हैं? आप बैठ जाइये।

â€“(व्यवधान)

अध्यक्ष महोदया : कुछ भी रिकॉर्ड में नहीं जा रहा है।

(*Interruptions*) â€‘ *

MADAM SPEAKER: Hon. Minister.

...(*Interruptions*)

आद्यक्ष मंडोदर्या : आप अपना प्रूँजा पूँछिये।

â€‘(व्यवधान)

डॉ. रमेश प्रसाद सिंह : मंडोदर्या, मैं सरकार से जानना चाहता हूँ कि सरकार के जवाब में अरप्पण है कि.....(व्यवधान)

11.23 hrs.

At this stage, S/shri Chandrakant Khaire, Raju Shetti, Dilipkumar Mansukhlal Gandhi and some other hon'ble Members came and stood on the floor near the Table

â€‘(व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 12 o'clock.

11.24 hrs.

*The Lok Sabha then adjourned till Twelve
of the Clock.*

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Mr. Deputy-Speaker, Sir, I have given an adjournment notice ...(*Interruptions*)

â€‘(व्यवधान)

12.0Â½ hrs.

At this stage S/shri Raju Shetti, Anand Prakash Pranjpe, Ramesh Rathod, P. Lingam and some other hon'ble Members came and stood on the floor near the Table

â€“(স্বীকৃত)